14.07 hrs.

PAPERS LAID ON THE TABLE
REVIEWS AND ANNUAL REPORTS OF
HINDUSTAN ANTIBIOTICS LTD., PIMPRI,
PUNE AND OIL AND NATURAL GAS COMMISSION FOR 1977-78

THE MINISTER OF PARLIAMENTARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA): Sir, on behalf of Shri H. N. Bahuguna, I beg to lay on the Table:

- (1) A copy each of the following papers (Hindi and English versions) under section (1) of section 619A of the Companies Act, 1956:—
  - (i) Review by the Government on the working of the Hindustan Antibiotics Limited, Pimpri, Pune, for the year 1977-78.
  - (ii) Annual Report of the Hindustan Antibiotics Limited, Pimpri, Pune, for the year 1977-78 alongwith the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-3177/78].
- (2) (i) A copy of the Annual Report together with the Audited Accounts (Hindi and English versions) of the Oil and Natural Gas Commission for the year 1977-78 and of its subsidiary company Hydrocarbons India Limited, New Delhi, for the year 1977-78 under sub-section (3) of section 23 read with sub-section (4) of section 22 of the Oil and Natural Gas Commission Act, 1959.
  - (ii) Review (Hindi and English versions) by the Government on the above Reports. [Placed in Library. See No. LT-3178/78].

SHRI JYOTIRMOY BOSU (Diamond Harbour): Sir, I gave one Privilege motion against Mr. C. M. Stephen on 13th of December. (Interruptions).

MR. SPEAKER: It is under my consideration. I have got it yesterday and it is under my consideration. 3653 LS—11

SHRI JYOTIRMOY BOSU: Mr. Speaker, Sir, I gave another privilege motion against Mr. Shakdher, former Secretary-General....

14.08. hrs.

[SHRI N. K. SHEJWALKAR in the Chair]

MR. CHAIRMAN: No. Now the other item has already started

SEVENTY-FIFTH AND SEVENTY-SIXTH REPORTS OF LAW COMMISSION WITH
STATEMENTS FOR NOT LAYING THE HINDI
VERSIONS AND REPORT ON THE SIXTH
GENERAL ELECTION TO HOUSE OF THE
PEOPLE, 1977

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): Sir, On behalf of Shri Shanti Bhushan, I beg to lay on the Table:—

- (1) A copy of the Seventy-fifth Report of the Law Commission on Disciplinary Jurisdiction under the Advocates Act, 1961. [Placed in Library. See No. LT-3179/78].
- (2) A copy of the Seventy-sixth Report of the Law Commission on Arbitration Act, 1940. [Placed in Library. See No. LT-3180/78].
- (3) Two statements (Hindi and English versions) explaining reasons for not laying simultaneously the Hindi versions of the Reports mentioned at (1) and (2) above. [Placed in Library. See No. LT-3180/78].
- (4) A copy of the Report (Hindi and English versions) on the Sixth General Election to the House of the People, 1977, Volume II (Statistical). [Placed in Library. See No. LT-3181/78].

ANNUAL REPORT AND REVIEW OF INDIAN INSTITUTE OF TECHNOLOGY, NEW DELHI FOR 1977-78 AND STATEMENT FOR DELAY AND NOT LAYING THE HINDI VERSIONS

DR. PRATAP CHANDRA CHUN-DER: I beg to lay on the Table:

324

- (1) (i) A copy of the Annual Report of the Indian Institute of Technology, Delhi, for the year 1977-78.
  - (ii) A copy of the Review (Hindi and English versions) on the working of the Indian Institute of Technology, Delhi for the year 1977-78.
  - (iii) A statement (Hindi and English versions) showing (i) reasons for delay and (ii) reasons for not laying simultaneously the Hindi version of the document mentioned at (i) above. [Placed in Library. Sec No. LT-3182/78].

ANNUAL REPORT AND REVIEW OF INDIAN INSTITUTE OF TECHNOLOGY, MADRAS FOR 1977-78, ANNUAL REPORT, AUDITED AC-COUNTS AND REVIEW OF REGIONAL EN-GINEERING COLLEGE. WARANGAL (ANDHRA PRADESH), FOR 1977-78 CERTIFIED ACCOUNTS INSTITUTE INDIAN OF TECHNOLOGY. MADRAS FOR 1977-78 WITH STATEMENT FOR NOT LAYING THE HINDI VERSION

DR. PRATAP CHANDRA CHUN-DER: I beg to lay on the Table:—

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Technology, Madras, for the year 1977-78.
  - (ii) A copy of the Review (Hindi and English versions) on the working of the Indian Institute of Technology, Madras, for the year 1977-78. [Placed in Library. See No. LT-3183/78].
- (2) (i) A copy of the Annual Report of the Regional Engineering College, Warangal (Andhra Pradesh) for the year 1977-78.
  - (ii) A copy of the Audited Accounts of the Regional Engineering College, Warangal (Andhra Pradesh) for the year 1977-78, together with the Audit Report thereon.
  - (iii) A copy of the Review (Hindi and English versions) on the working of the Regional En-

- gineering College, Warangal (Andhra Pradesh) for the year 1977-78. [Placed in Library. See No. LT-3184/78].
- (3) (i) A copy of the Certified Accounts of the Indian Institute of Technology, Madras, for the year 1977-78 along with the Audit Report thereon, under sub-section (4) of section 23 of the Institutes of Technology Act, 1961.
  - (ii) A statement (Hindi and English versions) explaining reasons for not laying simultaneously the Hindi version of the documents mentioned at (i) above. [Placed in Library. See No. LT-3185/78].

ANNUAL REPORT OF COIR BOARD FOR 1977-78 WITH A STATEMENT RE. REVIEW, REVIEW AND ANNUAL REPORT OF NATIONAL SMALL INDUSTRIES CORPORATION LTD., NEW DELHI FOR 1977-78, CERTIFIED ACCOUNTS AND REVIEW THEREON OF KHADI AND VILLAGE INDUSTRIES COMMISSION FOR 1976-77 WITH A STATEMENT FOR DELAY AND IMPORTED CEMENT CONTROL (FOURTH AND FIFTH AMENDMENT) ORDERS, 1978

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND PARLIAMENTARY AFFAIRS (SHRI LARANG SAI): Sir, on behalf of Shri George Fernandes, I beg to lay on the Table:

- (1) (i) A copy of the Annual Report (Hindi and English versions) for the year 1977-78 on the activities of the Coir Board and the working of the Coir Industry Act, 1953, under sub-section (1) of section 19 of the Coir Industry Act, 1953.
  - (ii) A statement (Hindi and English versions) explaining that Government are in agreement with the above Report and therefore no separate Review on the working of the Board is being laid. [Placed in Library. See No. LT-3186/78].